## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.25/(GOA)/2015

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Mr. Hubert Anthony Lobo

V/s.

M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Shreni Shety adv for ped hong

2. Cambosh Mishra adv fer tie Regardent

## **ORDER**

## T.C.P. No.25/397-398/CLB/MB/GOA/2015

- The Learned Representatives of both the sides are present.
- Thematter is posted to 23.01.2018 at 2.30 PM.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)